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(2024) 11 NCDRC CK 0002

National Consumer Disputes Redressal Commission

Case No: First Appeal No. 468 Of 2022

Yatri Hotel & Anr APPELLANT

Vs

Arjun Kami RESPONDENT

Date of Decision: Nov. 19, 2024

Acts Referred:

• Consumer Protection Act, 1986 - Section 19

Hon'ble Judges: Subhash Chandra, Presiding Member; Dr. Sadhna Shanker, Member

Bench: Division Bench

Advocate: Abhay Kumar, Shagun Ruhil, Kusum Pandey, Vikas Nautiyal, Alok Mukhopadhyay

Final Decision: Dismissed

Judgement